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GHARDA CHEMICALS PRIVATE LTD.

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Sulphamethoxazole—100 tonnes 50 tonnes

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Against assessed demand of 100 tonnes by 1983-84, the capacity licensed for this item is 86 tonnes and the capacity registered is 155 tonnes. Since sufficient capacity had already been approved, the scheme was registered for lesser capacity as production was still picking up.

## Quantities imported in the last three years are as follows:

Item								1977-78	1978-79	1979-80
Norethisterone Acetate	•			•				93·4 Kgs	162·4 Kgs	196.1 Kgs
DHA Acetate	•	•						Fig	gures not	available,
Androstenedione .								Figures not available		
Methyl Testosterone	•		•		, <b>.</b>	•	•	4·5 Kgs	Nil	Nil
Salbutamol	•	•				•		103·3 Kgs	172·0 Kgs	362 · 6 Kgs
Sul famthoxazole .	•	•				•		57·59 tonnes	61.87 tonnes	64·4 tonnes

## Indigenous Technology for production of Salbutamol

2506. SHRI K.V.R.S. BALA SUB-BA RAO; Will the Minister of PET-ROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is a fact that indigenous technology for the production of Salbutamol has been developed by two Indian companies and that department of Science & Technology and Council of Scientific and Industrial Research in their communications recommended to the Government that multinational companies should not be allowed to produce Salbutaml; and

(b) what action has been taken by Government on these communications?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI DALBIR SINGH): (a) Yes, SIR.

(b) There is no proposal to issue any new letter of intent for this item to any multinational. The matter under examination is whether a letter of intent obtained by a FERA company in 1974, before indigenous technology was developed, can be converted into a licence or not.

2507. [Transferred to the 15th September, 1981]